

electronics industry in the North-Eastern region are given in Statement below.

STATEMENT

The following steps have been taken by the Department of Electronics (DOE) for promotion of electronics industry in the North Eastern Region.

1. At the suggestion of DOE, State Governments of Assam, Manipur, Meghalaya and Mizoram have set up State Electronics and Development Corporations (SEDCs).
2. Under Standardisation, Testing and Quality Control (STQC) Programme of the Department of Electronics, an Electronics Test and Development Centre (ETDC) has been set up at Guwahati for the region.
3. A Centre for Electronics Design and Technology (CEDT), an autonomous registered society under Department of Electronics has been set up at Imphal to impart training with special emphasis on design, product development, technology and manufacturing processes for the region.
4. Electronics Computer and Manpower development programmes; Master for Computer Applications (MCA), Post Graduate/ Post Polytechnic Diploma in Computer Application (PGDCA/PPDCA), Diploma in Computer Engineering (DCE) and ITI level Instructors' Training Programme in Computers have been supported in a number of educational institutions in the region.
5. To improve the quality of engineers

and technicians by way of strengthening of existing infrastructural facilities in laboratories upgradation of course curriculum and enhancing the teaching skills of the faculty; an Electronics Industry Development programme (Manpower Component) has been initiated with the World Bank assistance. Under this project, Assam Engineering Institute, Guwahati has been covered as one of the institutions.

6. To improve the quality of Tea, a Computerised monitoring system for withering, drying fermentation and rolling processes of tea industry has been developed by M/s. Assam State Electronics Development Corporation (AMTRON) with funding from DOE.
7. Electronics Trade & Technology Development Corporation (ET&T) Ltd., a public sector undertaking under the Department of Electronics is providing Consultancy services for setting up of an electronics industrial estate in Mizoram.
8. CMC Ltd., a public sector undertaking under the Department of Electronics is providing computer system consultancy/maintenance and software development/support services to a number of organisations in the region.

Sick Public Sector Undertakings

4379. SHRI HARISH NARAYAN PRABHU ZANTYE: Will the PRIME MINISTER be pleased to state:

- (a) the details of public sector undertakings reported sick during 1991-92.

(b) the details of public sector undertakings out of them which have improved their performance since then;

(c) the undertakings which have not improved their performance;

(d) the action proposed to increase their performance; and

(e) the total capital locked in such undertakings which are not improving their performance?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY AND DEPARTMENT OF PUBLIC ENTERPRISES) (SHRI P. K. THUNGON): (a) Accounts for the year 1991-92 are not due for submission before the parliament. However, based on the performance upto 1990-91, 54 Central PSEs are identified as sick industrial companies under Sick Industrial Companies (Special Provisions) Act, 1985

(b) and (c). Out of these 54 PSEs, 17 had decreased their losses during 1990-91 as compared to the previous year whereas the balance 37 PSEs have increased their losses during 1990-91.

(d) enterprise specific action is taken by the concerned administrative Ministry/ Department and the PSEs to improve the performance.

(e) the investment made in 54 PSEs as on 31.3.91 was Rs. 9052.56 crores, out of which 37 PSEs as referred in part (b) & (c) above had the investment of Rs. 2961.76 crores as on that date.

Drought Prone Areas in M. P.

4380. SHRI DIGVIJAYA SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have received a proposal from the Government of Madhya Pradesh for inclusion of Rajgarh district of the State in the Drought Prone Area Programme; and

(b) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI H. PATEL): (a) and (b). A proposal was received in July, 1989 from the State Government of Madhya Pradesh for inclusion of six blocks, namely Khilchipur, Rajgarh, Biaora, Narsinghgrah, Sarangpur and Zirapur of Rajgarh district under Drought Prone Areas Programmes (DPAP). The matter relating to inclusion or exclusion of areas was to be considered by the National Committee headed by Shri L.C. Jain, the then Member of Planning Commission. The Committee, however, did not cover this aspect but recommended in its report submitted to Government of India in August, 1990 that DPAP be transferred to the State

Suggestions from Bharatiya Mazdoor Sangh

4381. SHRI LAL K. ADVANI:
DR. A. K. PATEL:

Will the Minister of LABOUR be pleased to state:

(a) whether the Bharatiya Mazdoor Sangh has mooted the suggestion of entrusting the responsibility of running sick public undertakings to workers' co-operatives as an alternative to closing down such undertakings,

(b) if so, the details of the proposal/ suggestions made by Bharatiya Mazdoor Sangh; and